

was recently considered by Government. It was however found that there was not sufficient justification for raising the existing rates of washing allowance since the grant of such an allowance was only to be treated as contribution towards part of the washing charges, and was not expected to cover the entire expenditure on washing.]

†ACQUISITION OF PRIVATE COLONIES

412. SHRI P. L. KUREEL URF TALIB: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have acquired those private colonies in Delhi which have remained undeveloped for the last several years and for which notices were issued to the colonisers concerned in June, 1960; and

(b) if so, whether the plot holders of these colonies have made any representations to Government?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): With a view to relieving the acute housing shortage and for the 'planned development of Delhi', the Delhi Administration notified on the 21st March, 1964 and the 16th April, 1964, under section 4 of the Land Acquisition Act, 1894, all vacant plots in fully developed and partly-developed colonies in the urban areas of Delhi

(b) In accordance with the provisions of section 5-A of the Land Acquisition Act, 1894, the interested persons have filed objections against the proposed acquisition. About 13,000 objections were received within, and about 1000 objections after the expiry of, the prescribed period of one month from the date of publication of the notifications in the Gazette. The objections are under scrutiny.

§[The following are the Written Answers to Questions, Starred and Unstarred, which were put down in the List of Business for the 24th September 1964.]

हैवी इंजीनियरिंग कारपोरेशन लिमिटेड,
रांची में कर्मचारियों का कम किया जाना

*३८२. श्री भगवत नारायण भार्गव :

क्या उद्योग तथा संभरण मंत्री प्राक्कलन मिति (१९६३-६४) की ५१वां रिपोर्ट के पृष्ठ ६७-६८ पर पैरा १६८-६९ को देखेंगे, जो हैवी इंजीनियरिंग कारपोरेशन लिमिटेड, रांची के बारे में है, और यह बताने की कृपा करेंगे कि कारपोरेशन में कर्मचारियों की संख्या कम करने के लिये सरकार ने क्या कार्यवाही की है ?

‡[REDUCTION OF STAFF IN THE HEAVY ENGINEERING CORPORATION LTD., RANCHI

*382. SHRI B. N. BHARGAVA: Will the Minister of INDUSTRY AND SUPPLY be pleased to refer to paras 168-69 at pages 67-68 of the 51st Report of the Estimate Committee (1963-64) regarding the Heavy Engineering Corporation Ltd., Ranchi and state the action taken by Government to effect reduction in the strength of the staff in the Corporation?]

उद्योग तथा संभरण मंत्रालय में भारी इंजीनियरी के मंत्री (श्री टी० एन० सिंह) : निगम ने (१) सिवाय उम अवस्था के जब कि बहुत ही आवश्यक कारणों की वजह से यह जरूरी हो, हर स्तर पर भर्ती को स्थगित कर दिया है। (२) जिन प्रायोजनाओं में काम बढ़ रहा है वहां उन प्रायोजनाओं के कर्मचारियों से काम लिया जाए जिन में काम कम हो रहा

‡[] English translation.

†Transferred from the 16th September, 1964

§The House adjourned on the 24th September, 1964, without transacting any business on account of the passing away of Shri B. V. (Mama) Warekar.

है। नागरिक इंजीनियरिंग विभाग के कर्मचारियों के प्रार्थनापत्रों का अन्य स्थानों पर नौकरी के लिए प्रेषित करने में भी अधिक उदार नीति का अवलम्बन किया जा रहा है। निर्माण और निरीक्षण विभागों में भी अधिकारियों का पद क्रम निर्धारित करने पर विचार किया जा रहा है। निरीक्षण विभाग में सस्तर पत्रों की संख्या घटा कर ५ कर दी गई है तथा निर्माण विभाग में भी इसे ८ में घटा कर लगभग ८ किए जाने की संभावना है। रेल सम्पर्क अधिकारी के पद का समाप्त कर दिया गया है। चपरासियों की संख्या को भी कम किया जाएगा लेकिन उनके उपयुक्त होने पर उन्हें अन्य आवश्यक कार्यों में खपाया जा सकता है। सहायकों के पदों को भी यथा सम्भव समाप्त करने का निर्णय किया गया है। लेकिन उन में से अधिक उपयुक्त व्यक्तियों को अर्द्धकुशल मजदूरों के रूप में रहने दिया जा सकता है।

‡[THE MINISTER OF HEAVY ENGINEERING IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): The Corporation has already taken steps to (i) freeze recruitment of staff at all levels, unless it is necessary to recruit for very compelling reasons and (ii) adjust requirements of projects where work is picking up by switching over staff from projects where work has been tapering off. A liberal policy is also adopted in forwarding of applications of civil engineering staff for employment elsewhere. The hierarchy of officers in the Construction Department and the Inspection Department is under review. The number of layers in the latter Department has been reduced to 5 and in the former is likely to be reduced from 8 to about 4. The post of Railway Liaison Officer had been abolished. The number of peons will also be reduced but on the basis of their suitability

they may be absorbed against other requirements. It has also been decided to do away with the posts of helpers as far as possible but it may be necessary to retain some of them, subject to suitability, as semi-skilled workers.]

रेलगाड़ियों में यात्रियों की भीड़

*३८३. श्री विलकुमार मन्नालालजी खोरड़िया क्या रेल मंत्री यह बताने की कृपा करेंगे कि विभिन्न रेलवे के किन किन सेक्शनों पर यात्री-भार उस अनुपाती क्षमता से ज्यादा पाया गया जो कि इंडियन रेलवे के १९६२-६३ के प्रतिवेदन में बताई गई है?

‡[OVERCROWDING IN TRAINS

*383. SHRI V. M. CHORDIA Will the Minister of RAILWAYS be pleased to state the sections on different railways where the passenger load was found to be in excess of its ratio capacity as mentioned in the Report on the Indian Railways for 1962-63?

रेल मंत्रालय में राज्य मंत्री (श्री राम सुभग सिंह): एक बयान सभा-पटल पर रख दिया गया है। [देखिए पर्सिफिट ६६, अनुपत्र संख्या ३६]

‡[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): A statement is laid on the Table of the Sabha. [See Appendix XLIX, Annexure No 39)]

UNAUTHORISED DISPOSAL OF IMPORTED STEEL BY M/S. SURENDRA OVERSEAS AND AMIN CHAND PYARE LAL & Co

*384. SHRI ABDUL GHANI Will the Minister of STEEL AND MINES be pleased to state

(a) the quantity of steel for which import licences were issued to M/s Surendra Overseas and Amin Chand Pyare Lal and Company in Punjab during each of the last four years;